

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 280 OF 2015 &
I.A. NO. 459 OF 2015**

Dated: 7th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Gujarat Energy Transmission Corporation Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R-2
Mr. M.Y. Deshmukh for R-6

ORDER

Counsel for the Appellant seeks permission to withdraw the appeal. Appeal is accordingly allowed to be withdrawn and is disposed of as such.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

hcj/dk